**Annexure-7**

**Name of the corporate debtor: Cybercorp Limited Date of commencement of CIRP: 11.08.2026 List of creditors as on: 21.10.2026**

**List of operational creditors (Government dues)**

(Amount in Rs.)

| Sl. No. | Details of claimant | | Details of Claim received | | Details of claim admitted | | | | Amount of contingent claims | Amount of any Mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of Claim | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 1 | Employees' Provident Fund Organisation (Regional Provident Fund Commisioner - I Zonal Office Kolkata) | Ministry Of Labour and Employment, Government of India | 25.08.2026 | 20,976.00 | - | Provident Fund Interest and Damages | No | 0% | NIL | NIL | - | 20,976.00 | None |
| | **Total** | | | **20,976.00** | **-** | | | | | | | **20,976.00** | |